

SPECIAL BENCH

ITEM NO. 131

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 194/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	ABHINAVA GUPTA V/S AJAI PRATAP SINGH & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Yash Tandon, Adv.

: For the Petitioner

Sh. Aman Kumar Dwivedi, Adv.

: For the Respondent no. 1

ORDER

Ld. Counsel for the parties present.

At request, let the matter be adjourned to 29th March, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*